

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated: Guwahati, the 31<sup>st</sup> of May, 2022

**No.HC.XLV/272/2018/ 400 /PM&P#** In the interest of administration, the Gauhati High Court is pleased to temporarily depute Sri Basanta Parajuli, Systems Assistant, Office of the District & Sessions Judge, Tezpur, Sonitpur, as Systems Assistant, in the Office of the District & Sessions Judge, Biswanath.

Sri Parajuli will draw his salary and other allowances from his present place of posting i.e. District Court, Tezpur, Sonitpur.

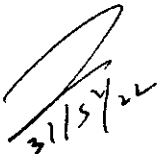
**No.HC.XLV/272/2018/ 401 /PM&P#** In the interest of administration, the Gauhati High Court is pleased to temporarily depute Sri Diganta Pathak, Systems Assistant, Office of the District & Sessions Judge, Jorhat, as Systems Assistant, in the Office of the District & Sessions Judge, Majuli.

Sri Pathak will draw his salary and other allowances from his present place of posting i.e. District Court, Jorhat.

**No.HC.XLV/272/2018/ 462 /PM&P#** In the interest of administration, the Gauhati High Court is pleased to temporarily depute Md. Rafiqul Islam Ansary, Systems Assistant, Office of the District & Sessions Judge, Chirang, as Systems Assistant, in the Office of the District & Sessions Judge, Bajali.

Sri Ansary will draw his salary and other allowances from his present place of posting i.e. District Court, Chirang.

By Order,  
Sd/- Gautam Baruah  
**REGISTRAR GENERAL**

  
31/5/22

**Memo No. HC.XLV/272/2018/ 463 /PM&P, dated the 31<sup>st</sup> of May, 2022.**

Copy to:

1. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Director of Accounts and Treasuries, Assam, Kar Bhawan, Dispur, Guwahati, for information and necessary action.
4. The Registrar (Administration/ Vigilance/ Judicial & IT /Establishment), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The District & Sessions Judge, Tezpur, Sonitpur/ Jorhat/ Chirang/ Biswanath/ Majuli/ Bajali, for information and necessary action.
7. The Joint Registrar (PM&P-cum-CPC), Gauhati High Court, Guwahati.
8. The Joint Registrar (Judicial/Recruitment/Vigilance), Gauhati High Court, Guwahati.
9. The Treasury Officer, Tezpur, Sonitpur/ Jorhat/ Biswanath/ Majuli/ Bajali, for information.
10. Sri Sumitav Saikia, Senior Technical Director, NIC, Assam State Centre & e-Courts Project Coordinator, Assam, for information.
11. The Project Manager, Gauhati High Court, Guwahati for uploading the Notification in the Gauhati High Court website (Promotion/Transfer).
12. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
Gauhati High Court, Guwahati.
13. The Systems Officer, Gauhati High Court, Guwahati.
14. Sri Basanta Parajuli, Systems Assistant, Office of the District & Sessions Judge, Kamrup, Tezpur, Sonitpur.
15. Sri Diganta Pathak, Systems Assistant, Office of the District & Sessions Judge, Jorhat.
16. Md. Rafiqul Islam Ansary, Systems Assistant, Office of the District & Sessions Judge, Chirang.
17. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

  
31/5/22  
**REGISTRAR GENERAL**